- (ग) सरकार द्यारा बहरी अंत्री में लोगों
- (ग) सहकार द्वारा धहर के क्षेत्रों में लोगों के बड़ी संख्या में प्रवास को रोकने के लिए क्या कदम उठाए गए हैं; और
- (घ) यदि हां, तो इस संबंध में ब्यौरा भया हैं;

जहरी विकास मंत्रालय में राज्य मंत्री (श्री के. के. थुंगन) : (क) जी, हां।

- (क) शहरी क्षेत्रों में जनसंख्या वृद्धि का कारण स्वाभाविक वृद्धि, ग्रामीण क्षेत्रों से मचसन और शहरी क्षेत्रों के दायर में बढ़ोतरी है।
- (ग) और (घ) आठवीं योजना में , शहरों दिश्षेत्रयाः बड्डे शहरों में आवास से निपटने और शहरों को और अधिक भीड़-भाड़ से बकाने के लिए एक दिवआयामी रणनीति पर विचार किया गया है। प्रथमतः अधिक रोज-गार के अवसर जुटाने के कार्यक्रमों और ग्रामीण क्षेत्रों में ग्रामीण सघन विकास कार्यकम, जवाहर रोजगार योजना, ग्रामीण क्षेत्रों भें महिला और बाल विकास तथा ग्रामीन सगम जल आपर्ति कार्यक्रम जैसी स्कीमों को कार्या-न्वित करके अधिक सुविधाएं सुजित करना है। ये स्कीमें ग्रामीण विकास मंत्रालय द्वारा कार्यान्टित की जाती हैं। दिवतीयतः, अधिक रोजगार के अवसर जटाने के लिए छाटे और मझौंले कस्वों के विकास पर अधिक बल देना तथा सभीण क्षेत्रों से शहरों में आवसन को रोकना है।

Annual Audited Accounts of the Housing and Urban Development Corporation

- 5166. SHRI P. UPENDRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that the annual Audited accounts of the Housing and Urban Development Corporation have not yet been pkced in the Parliament; and
- (b) if so, what are the reasons for the violation of guidelines of the Bureau of Public Enterprises in this regard?

- THE MINISTER OF STATE IN THE MINISTRY OF URBAN, DEVELOR MENT (SHRI P. K. THUNGON): (a) Yes. Sir.
- (b) The audited accounts could not be laid before Parliament due to non-finali-sation of the same with concurrence of Government audit. However, Rajya Sabha Committee on Papers to be laid on th« Table has given extension of time for laying the report uptio the end of second phase of current setsion .

Project sanctioned by HUDCO

- 5167. SYED SIBTEY RAZI: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether HUDCO had sanctioned some projects during 1993-94;
- (b) if so, the names of such projects and amount allotted to each project State-wise;
- (c) whether HUDCO has any programme to construct dwelling units during 1994-95 to reduce the housing shortage in the country; and
- (d) if so, the number of such units proposed to be constructed State-wise and if not, reasons therefor 7
- THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOP MENT (SHRI P. K. THUNGON): (a) and (b) Yes, Sir. During 1993-94, HUDCO has sanctioned a total number of 971 housing and urban infrastructure projects, for a total loan amount of Rs. 1368.45 crores. State-wise breakup of these projects and loans sanctioned are given in the enclosed Statement (See below).
- (c) and (d) HUDCO, as a premier technofinancing institution, provides finan-cial assistance for housing/urban development projects undertaken by housing agencies. It does not undertake construction of houses. During 1994-95, HUDCO envisages to sanction loan to the extent of Rs. 1310 crore. The actual number of dwelling units to be sanctioned for each of state will, however, depend upon the number and nature of financially viable and technically sound projects received during the course of the year from the concerned agencies of each State/UT.

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(Rs. in lakhs)

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